

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/154(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MANSUR RAHAMAN VS UNICTECH MULTI PRODUCTS AND SERVICE SOLUTION PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. On the last two occasions also there were no appearance on behalf of the Petitioner. In view of this, it is felt that the Petitioner is not interested to pursue this Petition and therefore, this **Petition is dismissed for non-prosecution.**
3. File be consigned to records.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**